

(b) and (c) There are adequate provisions in the Mines and Minerals (Development and Regulation) Act, 1957 and other Statutes to deal with the problem of illegal mining. Section 23 C of the said Act empowers the State Government to make rules for preventing illegal mining, transportation and storage of minerals etc. No information about Chinese model of co-operative mining is available, nor is it being considered by CIL.

#### Position of coal reserves

1647. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of COAL be pleased to state:

(a) the position of coal reserves as estimated during 2008-09, after keeping in view the extraction of coal during the last twenty years from 182 blocks worth 41,410 million tonnes allocated for extraction between 1987 and 2007;

(b) whether the objective of using coal as raw input for power generation and production of steel/sponge iron is being fully met from the indigenous resources; and

(c) how much coal has been imported, year-wise in 2006, 2007 and 2008?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) The total coal resources as established by the explorations carried out by various agencies stood at 264.535 Billion Tonnes as on 01.04.2008 and 267.210 Billion Tonnes as on 01.04.2009. As per the present practice the estimated resources do not take into account the coal already extracted from the established resources.

(b) and (c) No, Sir. The gap between the projected demand and domestic supply of coal is being met through imports. Details of year-wise coal imports as gathered from Coal Controller Organisation are as under:

#### *Coal imports in the Country (in Million Tonnes)*

Year	Coking Coal	Non-Coking Coal	Total Coal
2005-06	16.89	21.70	38.59
2006-07	17.88	25.20	43.08
2007-08	22.03	27.77	49.79
2008-09 (Provisional)	24.00	35.00	59.00

#### Plight of workers in coal mines

†1648. SHRI JANESHWAR MISHRA:

SHRI BHAGWATI SINGH:

Will the Minister of Coal be pleased to state:

(a) whether Government is aware of the pathetic plight of workers working in coal mines;

(b) whether Government is aware that these workers give a large part of their wages to coal mafia.

†Original notice of the question was received in Hindi.